

Defects in Some Doordarshan Relay Centres in Kerala

2854. SHRI PALAI K.M. MATHEW: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether there are complaints of serious defects in the Doordarshan relay centres at Pathanamthitta and Iddukki districts;

(b) if so, whether Government propose to take urgent steps to rectify the defects, and

(c) the time by which the defects would be removed?

THE MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI P. UPENDRA): (a) to (c). The low power TV transmitters at Pathanamthitta and Idukki are functioning normally except that their service range is limited due to the local terrain conditions and there have been some minor interruptions because of power supply failure, etc. Doordarshan have placed orders for procurement of diesel generators for use at these transmitters to minimise interruptions in service due to power supply failures.

SC/ST Directors in Nationalised Banks

2855. SHRI A. VIJAYARAGHAVAN: Will the Minister of FINANCE be pleased to state:

(a) the total number of Directors in the Boards of Directors of nationalised banks; and

(b) the total number of Directors among them belonging to Scheduled Castes and Scheduled Tribes?

THE MINISTER OF FINANCE (PROF. MADHU DANAVATE): (a) and (b). The statutory schemes governing the nationalised banks provide for appointment of 9 non-official directors on the Boards of each of the nationalised banks. At present, one non-official director belonging to SC/ST is in position on the Boards of 12 of the 20 nationalised banks.

[*Translation*]

Pay Scales of Assistants and Upper Division Clerks

2856. DR. BANGALI SINGH: Will the Minister of FINANCE be pleased to state:

(a) whether the High Court has given its verdict on the suit filed by the Assistants and Upper Division Clerks working in Central Government offices for upgrading their pay scales;

(b) if so, the details thereof; and

(c) the action being taken by Government to implement the orders of the High Court?

THE MINISTER OF FINANCE (PROF. MADHU DANAVATE): (a) Government are not aware of any case having been filed by Assistants and Upper Division Clerks in the High Court for upgradation of their pay scales.

(b) and (c). Do not arise.

[*English*]

Historical Monuments in Delhi

2857. SHRI GUMAN MAL LODHA: Will the Minister of TOURISM be pleased to state:

(a) whether Delhi Tourism Development Corporation propose to illuminate historical